

**Nomination of cases by Hon'ble Senior Vacation Judge on 15.06.2015**

<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Appropriate Court dealing with such matters</b>			
<b>1</b>	<b>Criminal Bail-20801/ 2015 (Correction application) with Nomination Application no.200102 of 2015</b>	Appropriate Court dealing with such matters	<b>Bail Section on 16.06.2015</b>
<b>2</b>	<b>Bail-20042/2015 (Correction application) with Nomination Application no.200103 of 2015</b>	Appropriate Court dealing with such matters	<b>Bail Section on 16.06.2015</b>
<b>3</b>	<b>CrI. W.P.-13205/2015 (Correction application) with Nomination Application no.200104 of 2015</b>	Appropriate Court dealing with such matters	<b>CrI.Writ C-2 on 16.06.2015</b>

BY ORDER OF HON'BLE SENIOR VACATION JUDGE

I/c. J.R.( LISTING)  
16/06 /2015